## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1113/(MAH)/2017 CA No.

15

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Masitia Capital Services Ltd. V/s. ENSO Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15	Adv. Madhuri Ron	e. I.B. Sophiq pilto.	Afford.
15	Adn. Gouresh Magre	e pour for Respondent	Apage

## ORDER

## CP No. 1113/ I&BP/NCLT/MB/MAH/2017

First Call : Passed Over for the advocate on record for the Petitioner was not present.

Second Call: Order pronounced.

Sd/-

V. NALLASENAPATHY Member (Technical)

1 Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)